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| Case Number: | WP 6435/2020 | Classification: | GM RES | Date of Filing: | 16/03/2020 12:11:07 |
| Petitioner: | MOHAMMED ARIF JAMEEL | Pet. Advocate: | RAHAMATHULLA KOTHWAL | | |
| Respondent: | UNION OF INDIA | Resp. Advocate: | | | |
| Connected To: | | Filing No.: | WP 6822/2020 | | |
| Judge: | CHIEF JUSTICE AND ARAVIND KUMAR | | | | |